

**In light of order dated 02.01.21 , Daily report as regards online Certified copy of requisitions (as on 27.11.21) :-**

1. Total nos. of transactions	:-	1660
(Online requisition for certified copy of orders and judgment)		
2. Total nos. of compliance	:-	1617
3. Total nos. of requests pending	:-	43

**Reasons for non- compliance of the requests:-**

(i) Files not received from the concerned sections	:-	35
1. LPA – 558/2019		
2. ABA – 3463/2020		
3. ABA-1765/2021		
4. WPC – 7055/2019		
5. WPC-2570/2021		
6. BA – 4938/2020		
7. WPC-4222/2019		
8. WPC- 1534/2020		
9. WPC 6388/2012 (BEING ISSUED)		
10. WPC-3976/2019		
11. WPC 6097/2010		
12. WPC 2804/2018		
13. MA -13/2013 (BEING ISSUED)		
14. CONT C-587/2019		
15. MA-58/2019 (BEING ISSUED)		
16. ABA-6243/2021		
17. WPC 263/2020		
18. CR.MP- 3624/2017		
19. SA- 9900129/1991		
20. CR. MP-1547/2019		
21. WPC-3292/2008		
22. SA-93/1994		
23. Cr. REV-356/2012 (BEING ISSUED)		
24. CMP-77/2021		
25. Cr. MP 1444/2014		
26. LPA 386/2020		
27. ABA-8937/2019		
28. SA-103/2008		
29. WPC-2084/2012		
30. WPC-1213/2012 (BEING ISSUED)		
31. WPC-1895/2011		
32. CR-07/2021 (BEING ISSUED)		

33. Cr. REV-785/2017(BEING ISSUED)  
34. WPC-3500/2021  
35. WP Cr.-53/2021

(ii). No. of Requisitions in which reason for non-compliance

has been mentioned below

:-

08

A)- TR2087130821024613 – WPC – 4254/2015:- uploaded Order date 17.01.17 does not tally with the original order sheet.

B)- TR22446270821063007- CRMP – 3781/2018 :- uploaded order does not tally with the original order. (ie. Quashing order date 18.09.18 typed as 18.09.8)

C)- TR2341030921100239 - CRMP – 3781/2018 :- uploaded order does not tally with the original order. (ie. Quashing order date 18.09.18 typed as 18.09.8)

D)- TR2322010921035600- WPC – 1100/2016 :- Uploaded order contain extra order pages that does not tally with required order.

E)- tr2317010921031603- wpc – 1135/2016:- uploaded order does not tally with the required order ie. 27.09.16.

F)- TR- 2391050921024324- MA- 322/2014:- uploaded order does not tally with the original order ie. 05.07.2021. ( S.L. NO. of respondent.)

G) TR 3297291021045709 wpc 4590/2012 does not tally with original order sheet

a. In place of order dt. 05.10.2012 shows order dt. 14.09.2012

b. In place of order dt. 03.08.2016 shows order dt. 05.10.2012

c. In order dt. 14.09.2012 The name of Hon'ble Judge is missing at bottom.

d. In order dt 09.05.2018 one extra sheet is added.

H) TR 3378061121062327 WPC 5406/2014 - In place of order dt. 02.08.2017 shows order dt. 08.12.2014

Pooja  
27/11/2021